

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
(DEPARTMENT OF JUSTICE)

LOK SABHA
UNSTARRED QUESTION NO. 1895

TO BE ANSWERED ON THURSDAY, THE 28TH JULY, 2016

Criminal Trials

1895. SHRI B. SENGUTTUVAN:

Will the Minister of LAW & JUSTICE be pleased to state:

- (a) whether the Government has any data regarding the number of criminal trials involving the offences of crimes against women pending in various courts in the country for over a period of three years for want of cross-examination of the prosecutrix and deliberate delay on the part of the accused;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government proposes suitable amendments to the Criminal Procedure Code to ensure that cross-examination of victim is done at the earliest available opportunity thereby preventing scope for tampering with potential evidence;
- (d) if so, the details thereof; and
- (e) if not, the other remedial measures taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

(a) and (b): The data regarding the number of criminal trials involving the offences of crimes against women pending in various courts in the country for over a period of three years for want of cross-examination of the prosecutrix and deliberate delay on the part of the accused is not maintained. However, a statement showing **State/UT wise cases pending for trial (PT) under crimes committed against women during 2012-2014 State/UT wise is given in the Annexure.**

(c) to (e): There is no such proposal as on date. The amendments in the criminal law is a continuous process to make the laws in sync with social changes.

Statement referred to in reply to Part (a) and (b) of the Lok Sabha Unstarred Question No.1895 for answer on 28th July, 2016.

State/UT wise cases pending for trial (PT) under crimes committed against women during 2012-2014

SL	State/UT	2012	2013	214
		PT	PT	PT
1	Andhra Pradesh	45403	53818	31016
2	Arunachal Pradesh	1473	1624	1580
3	Assam	22750	25453	29464
4	Bihar	30970	35939	40849
5	Chhattisgarh	18407	19183	17268
6	Goa	413	587	809
7	Gujarat	64255	70386	63319
8	Haryana	12283	13714	14293
9	Himachal Pradesh	3900	4210	4949
10	Jammu & Kashmir	12251	11111	11200
11	Jharkhand	6388	7483	9051
12	Karnataka	23389	26936	31602
13	Kerala	43720	48521	52310
14	Madhya Pradesh	51907	53676	60459
15	Maharashtra	120102	128224	140696
16	Manipur	121	141	200
17	Meghalaya	1022	1291	1532
18	Mizoram	214	227	296
19	Nagaland	59	59	47
20	Odisha	45576	52793	57848
21	Punjab	6789	7527	7333
22	Rajasthan	49535	54265	59143
23	Sikkim	169	104	125
24	Tamil Nadu	14367	15084	14628
25	Telangana			25879
26	Tripura	3363	3705	3523
27	Uttar Pradesh	47979	58363	72957
28	Uttarakhand	3080	3359	3301
29	West Bengal	154989	178063	205770
30	A & N Islands	471	543	504
31	Chandigarh	529	548	549
32	D&N Haveli	102	107	101
33	Daman & Diu	39	53	25
34	Delhi UT	12493	16056	19725
35	Lakshadweep	0	1	4
36	Puducherry	512	535	161
	TOTAL (ALL INDIA)	799020	893689	982516

Source: Crime in India